

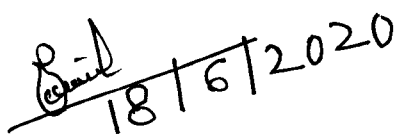
CITY CIVIL AND SESSIONS COURT,
BORIVALI DIVISION, DINDOSHI

OFFICE ORDER

On account of application for commuted leave of HHJ Shri. B. P. Vyas (C. R. No.3) duty assigned to HHJ Shri. B. P. Vyas on 20.06.2020 and 25.06.2020 as per Annexure – I is hereby Re-assigned to **HHJ Shri. H. B. Sirsalkar** (C. R. No. 16) for dt. **20.06.2020** and to **HHJ Shri. D. B. Mane** (C. R. No. 6) for dt. **25.06.2020**. Concerned Presiding Officer to take note accordingly.

The Unitary staff of C. R. No. 3 is hereby directed to attend the duty on aforesaid period.

City Civil and Sessions Court,)
Dindoshi)
Date: 18th Day of June, 2020)


(S. S. Sawant)

2nd Additional Principal Judge

Copy forwarded with compliments for information to:

1. Hon'ble Principal Judge, City Civil and Sessions Court, Gr. Bombay.
2. All Hon'ble Judges, City Civil and Sessions Court, Dindoshi.
3. The President, Bar Association, Bombay City Civil & Sessions Court, Gr. Bombay/Dindoshi.
4. G. P./ P. P. Office City Civil & Sessions Court, Dindoshi.

(S. S. Sawant)
2nd Additional Principal Judge

**CITY CIVIL AND SESSIONS COURT, BORIVALI
DIVISION, DINDOSHI**


OFFICE ORDER NO. 09 OF 2020

Sub.: Court and Office working hours for the Judicial Officer and employees as per Hon'ble Bombay High Court Standard Operating Procedure (S. O. P.) dt. 16.06.2020 in view of declaration of Novel Coronavirus (COVID-19) as global pandemic by World Health Organization.

Ref.: 1) This Office Order No. 08/2020 dt. 09.06.2020.

In supersession of Office Order and pursuant to the S. O. P. referred as above, I, S. S. Sawant, 2nd Additional Principal Judge, City Civil and Sessions Judge, Borivali Division, Dindoshi, make arrangement of Courts as per "Annexure – I" w.e.f 19th June, 2020 till 30.06.2020.

City Civil and Sessions Court,)
Dindoshi)
)
Date : 18th June, 2020)


18/6/2020
(S. S. Sawant)
2nd Addl. Principal Judge

Encl. : As above.

Copy forwarded with Compliments for information to:-

1. The Hon'ble Principal Judge Shri. M.W. Chandwani and all the Hon'ble Judges of City Civil & Sessions Court at Gr. Mumbai and Dindoshi for information.
2. All the Registrars and other officers of City Civil & Sessions Court Gr. Mumbai and Dindoshi.
3. Court Manager, Dindoshi.
4. All the G.P/PP at City Civil Gr. Mumbai and Dindoshi.

**Re-Arrangement of Courts as per Standard Operating Procedure issued by
Hon'ble Bombay High Court dt. 16.06.2020
for the period 19.06.2020 to 21.06.2020**

Annexure - I

	19.06.2020	20.06.2020	21.06.2020
Session I	HHJ Smt. A. D. Deo (C. R.11)	HHJ Smt. H. C. Shende (C. R. 12)	HHJ Shri. A. Z. Khan (Holiday Judge)
(11.00 a.m. to 02.00 p.m.)	Administrative charge & Holding Charge of C. R. No. 12 & 15	Holding Charge of C. R. No. 11 & 15	<p align="center">Note : Unitary Staff of CR.15 is hereby directed to attend the duty on 21.06.2020</p>
Session II	HHJ Shri. S. U. Baghele (C. R.10)	HHJ Shri. D. D. Khoche (C. R. 09)	
(11.00 a.m. to 02.00 p.m.)	Holding Charge of C. R. No. 09 & 13	Holding Charge of C. R. No. 10 & 13	
Private & Commercial	HHJ Smt. Y. K. More (C. R. 5)	HHJ Shri. B. P Vyas (C. R. 03)	
(11.00 a.m. to 02.00 p.m.)	Holding Charge of C. R. No. 1, 2, 3, 4 & 16	Holding Charge of C. R. No. 1, 2, 4, 5 & 16	
BMC & MHADA	HHJ Shri. L. S. Chavan (C. R. 14)	HHJ Shri. H. B. Gaikwad (C. R. 8)	
(11.00 a.m. to 02.00 p.m.)	Holding Charge of C. R. No. 06, 07 & 08	Administrative Charge & Holding Charge of C. R. No. 7, 6 & 14	

Re-Arrangement of Courts as per Standard Operating Procedure issued by Hon'ble Bombay High Court dt. 16.06.2020
for the period 22.06.2020 to 28.06.2020

	22.06.2020	23.06.2020	24.06.2020	25.06.2020	26.06.2020	27.06.2020	28.06.2020
Session I (11.00 a.m. to 02.00 p.m.)	HHJ Shri. S. S. Oza (C. R.13) Administrative Charge & Holding Charge of C. R. No. 11 & 12	HHJ Shri. M. H. Shaikh (C. R.02) Holding Charge of C. R. No. 09, 10 & 11	HHJ Smt. A. D. Deo (C. R.11) Administrative charge & Holding Charge of C. R. No. 12 & 15	HHJ Smt. H. C. Shende (C. R. 12) Holding Charge of C. R. No. 11 & 15	HHJ Shri. S. S. Oza (C. R.13) Administrative Charge & Holding Charge of C. R. No. 11 & 12	HHJ Smt. A. D. Deo (Holiday) Judge	HHJ Smt. A. D. Deo (Holiday) Judge
Session II (11.00 a.m. to 02.00 p.m.)	HHJ Shri. A. Z. Khan (C. R.15) Holding Charge of C. R. No. 09 & 10	HHJ Shri. K. V. More (C. R. 04) Holding Charge of C. R. No. 12, 13 & 15	HHJ Shri. S. U. Bagehele (C. R.10) Holding Charge of C. R. No. 09 & 13	HHJ Shri. D. D. Khoche (C. R. 09) Holding Charge of C. R. No. 10 & 13	HHJ Shri. A. Z. Khan (C. R.15) Holding Charge of C. R. No. 09 & 10	Note : Unitary Staff of CR.11 is hereby directed to attend the duty on 27.06.2020	Note : Unitary Staff of CR.11 is hereby directed to attend the duty on 28.06.2020
Private & Commercial (11.00 a.m. to 02.00 p.m.)	HHJ Shri. H. B. Sirsalkar (C. R. 16) Holding Charge of C. R. No. 1, 2, 3, 4 & 05	H. H. The 2nd A.P.J. Smt. S. S. Sawant (C. R. 01) Holding Charge of C. R. No. 2, 3, 4, 5 & 16	HHJ Smt. Y. K. More (C. R. 5) Holding Charge of C. R. No. 1, 2, 3, 4 & 16	HHJ Shri. B. P Vyas (C. R. 03) Holding Charge of C. R. No. 1, 2, 4, 5 & 16	HHJ Shri. H. B. Sirsalkar (C. R. 16) Holding Charge of C. R. No. 1, 2, 3, 4 & 05		
BMC & MHADA (11.00 a.m. to 02.00 p.m.)	HHJ Shri. M.I. Lokwani (C. R. 07) Holding Charge of C. R. No. 06, 08 & 14	HHJ Shri. D. B. Mane (C. R. 6) Holding Charge of C. R. No. 8, 7, 14.	HHJ Shri. L. S. Chavan (C. R. 14) Holding Charge of C. R. No. 06, 07 & 08	HHJ Shri. H. B. Gaikwad (C. R. 8) Administrative Charge & Holding Charge of C. R. No. 7, 6 & 14	HHJ Shri. M.I. Lokwani (C. R. 07) Holding Charge of C. R. No. 06, 08 & 14		

Re-Arrangement of Courts as per Standard Operating Procedure issued by
Hon'ble Bombay High Court dt. 16.06.2020 for the period 29.06.2020 to
30.06.2020

Annexure - 1

	29.06.2020	30.06.2020
Session I		
(11.00 a.m. to 02.00 p.m.)	HHJ Smt. S. S. Oza (C. R. 13) Administrative Charge & Holding Charge of C. R. No. 11 & 12	HHJ Shri. M. H. Shaikh (C. R.02) Holding Charge of C. R. No. 09, 10 & 11
Session II		
(11.00 a.m. to 02.00 p.m.)	A. Z. Khan (C. R.15) Holding Charge of C. R. No. 9 & 10	HHJ Shri. K. V. More (C. R. 04) Holding Charge of C. R. No. 12, 13 & 15
Private & Commercial		
(11.00 a.m. to 02.00 p.m.)	HHJ Shri. H. B. Sirsalkar (C. R. 16) Holding Charge of C. R. No. 1, 2,3, 4, 5	H. H. The 2nd A.P.J. Smt. S. S. Sawant (C. R. 01) Holding Charge of C. R. No. 2, 3, 4, 5 & 16
BMC & MHADA		
(11.00 a.m. to 02.00 p.m.)	HHJ Shri. M.I. Lokwani (C. R. 07) Holding Charge of C. R. No. 6,8 & 14	HHJ Shri. D. B. Mane (C. R. 6) Holding Charge of C. R. No. 8, 7, 14.

Dated this 18th Day of June, 2020

(S. S. Sawant)

2nd Addl. Principal Judge
City Civil Court, Borivali Div.
Dindoshi, Goregaon, Mumbai

18/6/2020